

Item-22

4.6.2004

MA-1235/04 IN
OA-986/03

(C)

Present: Sh. M.K. Bhardwaj,
counsel for applicant.

MA is dismissed as not maintainable.

K

(KULDIP SINGH)
Member (J)

V

(V.K. MAJOTRA)
Vice Chairman (A)

sd

CLASSIC forms